

Declaration of Assets and Liabilities

Year 2024

I, Md. Shamim Uddin, son/daughter/wife of Md. Muzammel Hages
aged 45 years, belonging to Government

service and presently working as Asst.

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sl. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash <u>N/C 1083948219</u>	<u>7,00,000/-</u>	<u>X</u>	<u>X</u>	<u>X</u>	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	
(iii)	Bonds, Debentures and Shares in companies	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	
(v)	Motor Vehicles (details of make, etc.)	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	
(vi)	Jewellery (give details of weight and value)	<u>NIL</u>	<u>10 gm gold 50 gm silver</u>	<u>NIL</u>	<u>NIL</u>	
(vii)	Other assets, such as values of claims / interests	<u>80,000/-</u>	<u>NIL</u>	<u>NIL</u>	<u>NIL</u>	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

4040 (CAIR)
Green
22/02/24

2976
22/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Self				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HWPS12811	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PAN No. :-

1350

Gender :-

M (M/F)

Date of Birth :-

02/12/1971 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATANA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Dr. Sharmila Noidia*

Name of Employee: *Dr. Sharmila Noidia*

Designation: *Fresh*

Department: *Bihar Noidia - Patana*

Place: *Patana*

Date: *21/2/2024*

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.